## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1054 ANSWERED ON:01.03.2011 CAMPS FOR ILLEGAL IMMIGRANTS Ajmal Shri Badruddin

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any camps have been set up in Assam for persons detected as foreigners/illegal immigrants;
- (b) if so, the details thereof;
- (c) the details of detected foreigners sent to such camps during each of the last three years and the current year;
- (d) the details of detected foreigners deported to the country of their origin during the said period;
- (e) whether there is any agreement with various countries for deporting such foreigners and illegal immigrants;
- (f) if so, the details thereof; and
- (g) the number of persons deported/under deportation to Bangladesh?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (g): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1054 FOR 01.03.2011.

- (a) & (b): The Government of Assam has set up three detention camps, namely at Goalpara, Kokrajhar and Silchar to keep the declared foreigners/illegal migrants till deportation to their place of origin.
- (c) & (d): A total of 162 foreigners/illegal migrants have been sent to these detention camps between December 2009 to February 2011 (upto 16.2.2011). Of this, 43 persons have been deported to their place of origin during the said period.
- (e) & (f): For repatriation of prisoners from India to a foreign country or vice-versa for serving the remaining part of the sentence in their native country, agreements with United Kingdom, Mauritius, Bulgaria, Combodia, France, Egypt, Sri Lanka, Bangladesh, Suadi Arabia and Iran have been signed so far.
- (g): As per the report received from the Government of Assam, 2354 declared foreigners/illegal migrants have been deported to Bangladesh till 31.12.2010. Besides, 27,080 fresh infiltrators/re-infiltrators have also been deported to Bangladesh.